THE MINISER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c) It is a fact that calf rennet is used in the manufacture of cheese in the country. The Central Food Technological Research Institute has developed a fungal rennet which can be used as a substitute for calf rennet. The product as not yet been commercially marketed.

- (d) Cheddar Cheese is produced in the country in small quantities. The technology in principle consists of clotting milk by rennet, cutting the resultant junket or curd into small pieces and driving some of the whey out from the pieces of curd by combined effect of heat and acid development.
- (e) The Diary Sub-Committee of the Central Committee for Food Standards has recommended that animal rennet cannot be considered as one of the ingredients in the making of cheese and hence declaration of animal rennet as one of the ingredients on the label of cheese does not arise. The Central Committee for Food Standards has endorsed this recommendation.

Harasment of Passengers by the Taxi and Scooter Drivers in Delhi, New Delhi Railway Stations and Palam Airport.

\*554. SHRI AJOY BISWAS: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether Government are aware that the people are being harrassed by a section of Taxi and Scooter drivers in Delhi and New Delhi Railway Stations and Palam Airport and some times they refuse to carry passengers without higher charges; and
- (b) what steps Government propose to take or have taken to stop this harasment?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K, VIJAYA BHASKARA REDDY): (a) Yes, Sir.

(b) De hi Police Authorities have intimated that with a view to stopping her assment by the Taxi Scooter Rickshas/Taxi drivers. Traffic assistance booths have been set up at Railway Stations, ISBT and Palam Airport which are manned by respons ble Traffic Police Officers round the clock. They have been provided with printed complaint cards and approved fare cards. Such cards have been distributed to all taxi and scooter rickshaws. Passengers, on their arrival at these places are helped by Traffic Police Officers in getting Taxi Scooter Rickshaws and Tax s. Complaints of Refusal, over charging and misbehaviour are being looked into promptly and the erring drivers prosecuted.

## दिल्ली की परिवहन समस्या

\*555 श्री मोती भाई ग्रार० चौधरी: श्रीमती किशोरी सिन्हा: क्या नौबहन ग्रीर परिबहन मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि केन्द्रीय सड़क परि-बहन संस्थान, पुणे से कहा गया है कि वह दिल्ली की परिवहन समस्या के बारे में सुझाब दें;
  - (ख) यदि हां, तो इस बारे में तथ्य क्या है;
- (ग) क्या सरकार को इस बारे में कोई रिपोर्ट मिली है; और
- (घ) यदि हाँ, तो उक्त रिपोर्ट के आधार पर की गई कार्यवाही का ब्यौरा क्या है?

नौबहन धौर परिवहन मंत्री (श्री के० विजय मास्कर रेड्डी): (क) से (घ) दिल्ली परिवहन निगम ने बसों की समय सारणी बनाने और बस रूटों के युक्तिपूर्ण बनाने के बारे में सलाह देने के लिए केन्द्रीय सड़क परिवहन अनुसंघान, पुणे को परामशी के रूप में नियुवत किया है। इस संस्थान ने अभी तक अध्ययन पूरा नहीं किया है।